

IN THE HIGH COURT OF KERALA AT ERNAKULAM

10.12.2018

NOTICE

THE FOLLOWING CASES STAND POSTED BEFORE THE FULL BENCH ON
17.12.2018, AT 10.15 AM, INSTEAD OF 11.12.2018.

1. WP(C) 8959/2011 (T) (TFD)
& CM.Appl 1911/2015

SRI.PEEYUS A.KOTTAM
SRI.JEFF JOSEPH /
SRI.P.N.SASIDHARAN
SRI.C.A.ANUPAMAN
SRI.P.SREEKUMAR
SRI.K.S.MANU (PUNUKKONNOOR)
GOVERNMENT PLEADER

WITH
WP(C) 9463/2011

SRI.C.ANILKUMAR (KALLESSERIL)
SRI.C.Y.VINOD KUMAR
SRI.U.SYAM KUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 14628/2011
& IA 6108/2018
& IA 6580/2018
& CM.Appl 2481/2011

SUO MOTU /
GOVERNMENT PLEADER
SMT.GIRIJA.L.
SRI.P.K.IBRAHIM
SRI.K.SASIKUMAR
SRI.P.S.SREEDHARAN PILLAI
SMT.C.G.PREETHA
SRI.ARJUN SREEDHAR
SRI.JOSEPH GEORGE (MULLAKKARIYIL)
SRI.ARUN KRISHNA DHAN
SRI.C.A.ANUPAMAN
SRI.SUMODH MADHAVAN NAIR
SRI.M.DINESH
SRI.P.SREEKUMAR
SRI.K.S.MANU (PUNUKKONNOOR)
SRI.V.K.RAJANANDAN
SRI.SANTHEEP ANKARATH

WITH
WP(C) 10276/2017
& IA 6107/2018
& IA 6593/2018
& IA 9953/2018
& IA 11174/2017
& IA 11175/2017
& IA 16530/2017
& IA 19208/2017

SRI.P.D.JOSEPH (PARTY-IN-PERSON) /
GOVERNMENT PLEADER
SRI.M.K.CHANDRA MOHANDAS
SRI.SHAKTHI PRAKASH
SRI.V.G.VISAL KUMAR

BY ORDER

Sd/-

REGISTRAR (JUDICIAL)